

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-305(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.09.2017**

**NAME OF THE COMPANY:** Prithy Pathi Vs. M/s Hero Wind Energy Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

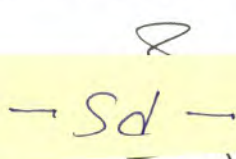
For the Petitioner (s) : Ms. Pooja Mahajan, Advocate  
Ms. Mahima Singh, Advocate

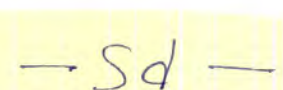
For the Respondent (s) : Ms. Amrita Narayan, Advocate

**ORDER**

Respondent has been served and has put in appearance through Ms.  
Amrita Narayan, Advocate. Ld. Counsel prays for some time to file her reply.

To come up on 6<sup>th</sup> September, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)